

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1272 of 1999

Bhagwan Singh & Ors.

Appellant (s)

VERSUS

State of M.P.

Respondent (s)

(With Office Report)

Date : 20/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.P. SETHI
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) Mr. B.S. Jain, Adv.
Mr. Goodwill Indeevar, Adv.

For Respondent (s) Mr. B.S. Banthi, Adv.
Mr. W.A. Nomani, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....
.SP2

Mr. B.S. Jain, learned counsel for the
appellant started his arguments at 10.40 a.m. and
concluded at 11.30 a.m. Thereafter Mr. B.S. Banthi,
learned counsel for the respondent started his arguments
at 11.30 a.m. and concluded at 12.00 noon.

Hearing concluded.
Judgment reserved.

.SP1

Sushma

(V.P. Tyagi)
Court Master